Annexure 4

 Name of Corporate Debtor:
 J C T Limited

 Date of Commencement of CIRP:
 28-Oct-24

 List of Creditors as on:
 08-Sep-25

List of unsecured financial creditors (Other than financial creditors belonging to any class of creditors)

	1		Details of claim received Details of claim admitted												(Amount in ₹)
SI. No.	Name of creditor	Identification No.	Date of receipt	ls of claim received  Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
1	M/s. Deviya Textiles - Prop Manav Khanna		10-11-2024	25,68,230.00	20,00,000.00	Unsecured	Nil	Nil	No	0.07%				5,68,230.00	Agreement between the parties for interest rate, Invoice copies raised by CD on FC is required to verify whether amount needs to be setoff. Also ledger balance needs to be cheecked in books of CD.
2	M/s. Am Kay Fabrics - Prop Mala Khaana		10-11-2024	99,49,775.00	74,00,000.00		Nil	Nil	No	0.26%				25,49,775.00	Agreement between the parties for interest rate, Ledger balance need to be checked in books of CD.
3	Asset Reconstruction Company (I) Limited		21-01-2025	34,82,31,36,084.00	56,68,92,019.00	Unsecured	34,82,31,36,084.00		No	20.08%				34,25,62,44,065.00	
4	M/s. Luxmi Textile Industries - Prop Sanjeev Khanna HUF		31-01-2025	31,33,764.00	25,00,000.00	Unsecured	Nii	Nii	No	0.09%					Agreement between the parties in not available for interest component, also no interest income is accounted in books of FC. Interest claimed is upto 31.12.0224 which has to be restricted to 25.10.2024. CIRP commencement date. Ledger balance need to be checked in books of CD.
5	M/s. Shaina Knit through proprietor Shifali Khanna		31-01-2025	62,67,534.00	50,00,000.00	Unsecured	Nii	Nii	No	0.18%					Agreement between the parties for interest rate, Ledger of CD in books of FC is required, Bank confirmation of remittance of loan to CD is required, Ledger balance need to be checked in books of CD. KYC documents of FC is required.
6	M/s. Shaina Exclusive through proprietor Ms. Shaina Khanna		14-11-2024	62,67,534.00	50,00,000.00	Unsecured	Nil	Nil	No	0.18%					Agreement between the parties for interest rate, Ledger of CD in books of FC is required, Bank confirmation of remittance of loan to CD is required, Ledger balance need to be checked in books of CD. KYC documents of FC is required.
7	Janki Cokes Traders Private Limited		01-02-2025	31,62,790.00	20,48,665.00		Nil	Nil	No	0.07%				11,14,135.00	
8	Elan Projects LLP		06-05-2025	1,03,86,852.00	90,00,000.00	Unsecured	Nil	Nil	No	0.32%				13,86,852.00	
9	Punjab National Bankl Total		29-08-2025	26,01,43,905.00 <b>35,12,50,16,468</b>	59,98,40,684			-	-	21.24%				26,01,43,905.00 <b>34,52,51,75,794</b>	
	. Jtai			33,12,30,10,400	33,30,40,004					21.24/0	_	1	_	34,32,31,73,734	